

[Prof. Samar Guha]
official or non-official business stands cancelled if an adjournment motion is accepted.

There are three categories of business in the House: one is official, another non-official, and the third category mentioned definitely is Private Members' Business. It is undoubtedly non-official business.

Everyday there are some parts of official business and we have non-official business also like half-an-hour discussion, discussion under Rule 184, 193 and many other cases are also there. But Private Members' Business is completely of a different nature and it has been so definitively and purposely. So, that precedent does not apply in this case. You have to provide some time either today or if there is no time today, next week. You cannot simply say that you will cancel it on the basis of the precedent.

MR. SPEAKER: We will consider it.

Papers to be Laid on the Table.

12.40 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PREVENTION OF
FOOD ADULTERATION ACT, 1954

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): On
behalf of Shri Rabi Ray,

I beg to lay on the Table a copy of the Prevention of Food Adulteration (First Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 55(E) in Gazette of India dated the 31st January, 1979, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-4446/79].

ANNUAL REPORTS OF NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD, NEW DELHI FOR 1976-77 AND 1977-78

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE,
CIVIL SUPPLIES AND COOPERA-
TION (SHRI KRISHNA KUMAR
GOYAL): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions):—

(1) Annual Report of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1976-77 along with the Audited Accounts.

(2) Annual Report of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts.

[Placed in Library. See No. LT-4447/79].

SHRI BHANU KUMAR SHASTRI:
On a point of order.

आज के बिना आप बिजनेस में मेरा हाफ ऐन अवसर बिस्मय है।

What will be the fate of this half-an-hour discussion?

MR. SPEAKER: We shall see when it comes.

12.41 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

SHRI KANWAR LAL GUPTA
(Delhi Sadar): I beg to lay on the Table Minutes of the sittings of the Committee on Papers Laid on the Table relating to their Sixteenth to Nineteenth Reports.